

Amte and his supporters against the Narmada Project;

(b) if so, what precise report was given by them to the Prime Minister;

(c) the Government's reaction thereto; and

(d) the steps being contemplated to resolve the matter?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir. The M.P.s have strongly recommended the construction of the Sardar Sarovar Project which has already been approved by the Planning Commission and accepted by the World Bank for financial assistance.

(c) and (d). The Government fully support the construction of the project. However, the shortcomings if any, in the rehabilitation and resettlement of oustees, can be resolved to the satisfaction of Project Affected Peoples. For this purpose, the Government of Gujarat is associating various Non-Government voluntary Organisations in the Rehabilitation and Resettlement activities.

[*Translation*]

Earthquake Tremors

1122. PROF. YADU NATH PANDEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether earthquake tremors were felt in many cities in India on February 1, 1991; if so, the details of the damage to property and loss of life;

(b) whether the Government have taken

any action for providing relief to the quake-affected people; if so, the details thereof; and

(c) the details of any research conducted to save people from the impact of such earth tremors?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) Earthquake tremors were felt in northern parts of the country on 1st February, 1991 but none of the State reported any damage to property and loss of life.

(b) Since there was no damage to property and loss of life, the question of providing any relief does not arise.

(c) Based on the study of past earthquakes, Bureau of Indian Standards has brought out "Criteria for earthquake resistant design of structures", as IS: 1893-1984.

[*English*]

Statistics about Productive Labour Force

1123. SHRI KUSUMA KRISHNA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) in the absence of any data about the existing strength of agricultural transplantation workers consisting of males and females, whether the Government have taken any steps to collect this vital information through the present census operation, if so, the details thereof;

(b) if not, the reasons therefor;

(c) in the absence of the above information how the developmental needs of each occupational category are being identified

while implementing the poverty eradication programmes; and

(d) the number of important occupations identified which are to be tackled under the poverty eradication programmes?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). The quinquennial NSSO surveys on employment and unemployment provide estimates of the distribution of working person-days, for males and females, by type of operation performed; and agricultural transplantation is one of the operations for which separate data is presented.

Separate data regarding agricultural transplantation workers as such would not be available from the 1991 census though data on agricultural labourers would be collected and tabulated.

(c) and (d). Household/benchmark surveys are undertaken to identify families living below the poverty line and appropriate schemes are given to the identified families, keeping in view their skills and occupational need while implementing the poverty eradication programme IRDP.

Concessions to Small Scale and Village Industries

1124. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether the representatives of the small scale and village industries have urged

the Government to provide customs and excise duty relief etc.; and

(b) if so, the details of action taken in the matter?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). Several representations from various Small Scale Industry Associations asking for customs and excise duty reliefs are received from time to time. These representations are taken note of for being considered at the appropriate time.

Issue of Industrial Licences in Rajasthan

1125. SHRI KAILASH MEGHWAL: Will the PRIME MINISTER be pleased to state:

(a) the number of Industrial Licences, Letters of Intent issued and Registrations done by the Union Government for setting up of industrial units in Rajasthan during 1990-91 (till date); and

(b) the details of investment and the likely quantum of employment generation under each case?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). During the period April-December, 1990, the following number of Industrial Licences, Letters of Intent and Registrations were granted for Rajasthan. The proposed investment and employment as indicated by the applicants at the time of filling the application is also indicated below:-